

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 106
CP No. (IB)- 60/9/JPR/2022
Under Section 9 of IBC, 2016

In the matter of:

Mr. Niranjana Prop. of M/s Shree Shyam Enterprises

...Operational Creditor

Versus

M/s Addis Rubicon Pvt. Ltd.

...Corporate Debtor


**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

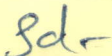
Present Through Video Conferencing: -

For the Operational Creditor : Prateek Kedawat, Adv.

ORDER

Heard Mr. Prateek Kedawat, Adv. appearing on behalf of the Petitioner/
Operational Creditor who seeks permission to withdraw this petition. Permission
granted. CP No. (IB)- 60/9/JPR/2022 is dismissed as withdrawn.


(Prasanta Kumar Mohanty)
Technical Member


(Deep Chandra Joshi)
Judicial Member

January 12, 2023